

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Prasad Properties & Investments Pvt Ltd

MAIN PETITION NUMBER : CP/1352/IB/2018

(IA/MA) APPLICATION NUMBERS


IA/1075(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. K.Manivannan through video conferencing mode.

Ld. Counsel for the RP states that there was a technical difficulty due to which the reply could not be filed and the same is resolved. Three days time is granted to file reply on e-portal.

List the matter on **11.04.2023** for further hearing.


(SAMEER KAKAR)
MEMBER (TECHNICAL)


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT